

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.05.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3267 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Office of The Assistant Commissioner of Central GST & Central Excise Vs. Dolphin Offshore Enterprises (India) Ltd. & Anr.	Satish Aggarwala
2.	I.A. No. 3297 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Shambhu Sharan Pandey. Vs. Pankaj Tibrewal, RP of Incab Industries Limited and Ors.	Akash Sharma
3.	I.A. No. 3299 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Shambhu Sharan Pandey. Vs. Pankaj Tibrewal, RP of Incab Industries Limited and Ors.	Akash Sharma
4.	I.A. No. 3300 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Shambhu Sharan Pandey. Vs. Pankaj Tibrewal, RP of Incab Industries Limited and Ors.	Akash Sharma

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Assistant Registrar